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THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) While CRPF is trained to deal with various types, of law-and order situations, three CRPF battalions were sanctioned in November, 1980, as special peace-keeping force to effectively control trouble arising out of caste and communal tensions.

- (b) These battalions are likely to be operational during April, 1982.
- (c) Apart from performing normal law and order duties, the special peace-keeping force battalions are being specially trained and equipped to render relief in riot affected areas in a comprehensive way. These battalions would be fully mobile.
- W) Recruitment for these battalions has been confined to the rank of constables only. Personnel in higher ranks have been drawn by transfer from within the force.

Since recruitment to the paramilitary force is not done on the basis of religion, residence race, caste, sex, descent, place of birth or any of them, such data are not being maintained except in relation to Scheduled Castes and Scheduled Tribes. The percentage of Scheduled Castes and Scheduled Tribes in the rank of constables recruited in these battalions is as under:

Scheduled Castes: 11.60 per cent.

Scheduled Tribes: 3.77 per cent.

(e) No, Sir.

\* Merger of Grades 'A' and 'B' of Central Secretariat Stenographers

2042. SHRT NARINDER SINGH: Will the Minister of HOME AFFAIRS

(a) whether Government have received any representation for merger to Grades 'A' and 'B\* of the Central Secretariat Stenographers' Service;

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- (b) if to, what are the main contents of the representation;
- (c) what is the decision taken by Government in this regard; and
- (d) what is the present stage and the time likely to be taken for a final decision if the matter is still under consideration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY **AFFAIRS** (SHRI VENKATASUBBAIAH): (a) to (d) The demand for the merger of Grade 'B' of the Central Secretariat Stenographers' Service (in the scale of Rs. 660—1040) with Grade 'A' of the Service (in the pay scale of Rs. 650— 1200) is one among several other demands made by the Central Secretariat Stenographers' Service Association in representations addressed to the Government as well as in the forum of the Departmental Council of the Department of Personnel and A.R. A decision on the question of merger of Grade 'A' and 'B' cannot be taken in isolation. The various demands I made in the Department Council have been referred to a Committee of the Council in which the Staff Side is represented. The Committee is scheduled to meet shortly.

[2043. [Transferred to the 26th March, 1982].

## Forum for negotiating and settling disputes in offices

2044. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it i<sub>s</sub> a fact that in some departments and independent offices of Government there is no fnram for negotiating and settling the